

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/24238/2026 ADMLS/2/2026	BLACK HILLS FZCO VS MT UNITY (IMO 9388792)	PRATIK DASH VS	// ( //
2	D-BLAPL/12211/2026 BLAPL/5190/2026	MANAGOBINDA KHATOI VS STATE OF ODISHA	ANWAR HUSSEN VS	PIPLI /161 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/000058/2025
3	D-BLAPL/15067/2026 BLAPL/5191/2026	P.SUBHAS VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	NIMAPADA /86 /2026 J.M.F.C.,NIMAPARA(Puri) GR/0000243/2026
4	D-BLAPL/15171/2026 BLAPL/5192/2026	SURYAKANTA PARIDA VS STATE OF ODISHA	SIDHARTH PARIDA VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000049/2026
5	D-BLAPL/15068/2026 BLAPL/5193/2026	JAGANNATH PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /74 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000054/2026
6	D-BLAPL/15071/2026 BLAPL/5194/2026	DEBA SHANKAR SAMAL @ DEBA SANKAR SAMAL VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	CUTTACK VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000004/2026
7	D-BLAPL/15093/2026 BLAPL/5195/2026	PRATAP KUMAR DIGAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000159/2025
8	D-BLAPL/15072/2026 BLAPL/5196/2026	ABHIJIT KUMAR DEBATA @ PINTU @ AVHIJIT DEBATA VS STATE OF ODISHA	SATYA RANJAN PATI VS	BADAGODA P.S. /294 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000584/2026
9	D-BLAPL/13674/2026 BLAPL/5197/2026	MANU PRADHAN @ MUNA PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /53 /2026 A.D.J.,BHANJANAGAR(Ganjam) ST/0000117/2026
10	D-BLAPL/15098/2026 BLAPL/5198/2026	MONTU SHARMA VS STATE OF ODISHA	BIKASH KARNA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2025
11	D-BLAPL/13982/2026 BLAPL/5199/2026	THAKURA SAMAD @ THAKURA SING SAMAN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	MOHULDIHA /78 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000073/2025

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12	D-BLAPL/13995/2026 BLAPL/5200/2026	DASARATHA MANGARAJ @ JOGENDRA VS STATE OF ODISHA	ASHISH RANJAN GURU VS	JUJUMURA /173 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000065/2026
13	D-BLAPL/15073/2026 BLAPL/5201/2026	KHIROJ BHAKTA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000090/2026
14	D-BLAPL/14261/2026 BLAPL/5202/2026	BIKASH NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	Maitri Vihar PS /439 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000018/2025
15	D-BLAPL/14334/2026 BLAPL/5203/2026	NIDHIRAM MALIK VS STATE OF ODISHA	SATYA JEET ROUT VS	RAJKANIKA /141 /2026 J.M.F.C,AUL(Kendrapara ) GR/0000240/2026
16	D-BLAPL/15075/2026 BLAPL/5204/2026	RANJAN KHILARI @ SUNIL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000591/2026
17	D-BLAPL/14464/2026 BLAPL/5205/2026	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	MAHULPADA /27 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sun ST/0000001/2026
18	D-BLAPL/14644/2026 BLAPL/5206/2026	JATIN NIAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /43 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000008/2026
19	D-BLAPL/15077/2026 BLAPL/5207/2026	SIBA SHANKAR SAMAL@ SIBA SANKAR SAMAL VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	CUTTACK VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000004/2026
20	D-BLAPL/14705/2026 BLAPL/5208/2026	ANUBHAB NAIK @ ANUBHAV NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL SADAR PS /87 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000014/2026
21	D-BLAPL/15084/2026 BLAPL/5209/2026	NIKHIL GOCHHAYAT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA TR/0000044/2026
22	D-BLAPL/15149/2026 BLAPL/5210/2026	CHANDRA SEKHAR DAS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	AINTHAPALI /17 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000135/2026
23	D-BLAPL/14897/2026	JITU @ JASOBANTA PANDAB	KARUNAKAR GAYA	SUNDARGARH TOWN /168 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5211/2026	VS STATE OF ODISHA	VS	A.D.J.,SUNDARGARH(Sundargarh) ST/0000024/2023
24	D-BLAPL/14915/2026 BLAPL/5212/2026	RAJKISHORE PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /185 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000090/2026
25	D-BLAPL/14929/2026 BLAPL/5213/2026	SRIKANT GOUDA @ SRIKANTA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /32 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000095/2025
26	D-BLAPL/15094/2026 BLAPL/5214/2026	MAJHI @ MANAS RANJAN NATH VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /247 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000438/2026
27	D-BLAPL/14930/2026 BLAPL/5215/2026	AJAY KUMAR SONAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /262 /2025 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000018/2026
28	D-BLAPL/14933/2026 BLAPL/5216/2026	KULU @ SANGRAM KUMAR JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR TOWN /216 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0001435/2024
29	D-BLAPL/14824/2026 BLAPL/5217/2026	PARAMESWAR JENA @ AJU VS STATE OF ODISHA	RAKESH BEHERA VS	BINJHARPUR /393 /2025 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur CT/0000005/2026
30	D-BLAPL/14944/2026 BLAPL/5218/2026	BAPI JENA VS STATE OF ODISHA	RAKESH BEHERA VS	BINJHARPUR /393 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0002004/2025
31	D-BLAPL/15002/2026 BLAPL/5219/2026	ASISH KUMAR NAYAK @ LIPU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /37 /2026 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000055/2026
32	D-BLAPL/15043/2026 BLAPL/5220/2026	HARIHARA MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000029/2023
33	D-BLAPL/15174/2026 BLAPL/5221/2026	SIDHAN @ SIDHANT NAG VS STATE OF ODISHA	RAJKISHORE SWAIN VS	TARBHA /142 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000048/2026
34	D-BLAPL/15124/2026 BLAPL/5222/2026	RINKU SINGH VS	SACHIDANANDA PADHEE VS	SONEPUR /152 /2026 DISTRICT AND SESSIONS JUDGE,SONE

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35	D-BLAPL/15064/2026 BLAPL/5223/2026	STATE OF ODISHA NIRA SANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000052/2026 JEYPORE MAHILA /62 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput)
36	D-BLAPL/15065/2026 BLAPL/5224/2026	STATE OF ODISHA RAMAKANTA BHOI @ BANTY BHOI VS STATE OF ODISHA	PARIKHIT PANDA VS	Spl/0000036/2026 CUTTACK SADAR /268 /2026 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)
37	D-BLAPL/15184/2026 BLAPL/5225/2026	STATE OF ODISHA RANKANIDHI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000078/2026 PURUSHOTTAMPUR /241 /2026 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR
38	D-BLAPL/15066/2026 BLAPL/5226/2026	STATE OF ODISHA ISWAR MINYAKA VS STATE OF ODISHA	SURESH KUMAR JENA VS	GR/0000240/2026 RAYAGADA TOWN /259 /2025 A.D.J.,RAYAGADA(Rayagada )
39	D-BLAPL/15208/2026 BLAPL/5227/2026	STATE OF ODISHA GUDDU @ GOBIND SINGH VS STATE OF ODISHA	BIKASH KUMAR DASH VS	CT/0000012/2026 BHEDEN /35 /2023 A.D.J.,BARGARH(Bargarh )
40	D-BLAPL/15151/2026 BLAPL/5228/2026	STATE OF ODISHA TRINATH KHORA VS STATE OF ODISHA	SARBESWAR SAHOO VS	CT/0000081/2023 LAXMIPUR /67 /2018 SPECIAL JUDGE,KORAPUT(Koraput)
41	D-BLAPL/15211/2026 BLAPL/5229/2026	STATE OF ODISHA SITUNA ROUT @ GOPAL VS STATE OF ODISHA	SANJIT MISHRA VS	TR/0000022/2018 PURI TOWN /204 /2026 S.D.J.M.,PURI(Puri)
42	D-BLAPL/15159/2026 BLAPL/5230/2026	STATE OF ODISHA DEEPAK BISI VS STATE OF ODISHA	DHANANJAYA MUND VS	GR/0000490/2026 BHAWANIPATNA TOWN /134 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA
43	D-BLAPL/13380/2026 BLAPL/5231/2026	STATE OF ODISHA SUNIL SRAMBUTIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CT/0000290/2026 PADMAPUR /116 /2025 SPECIAL JUDGE (POCSO), RAYAGADA
44	D-BLAPL/15160/2026 BLAPL/5232/2026	STATE OF ODISHA PRAMOD HANS VS STATE OF ODISHA	DHANANJAYA MUND VS	TR/0000084/2025 BHAWANIPATNA TOWN /134 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA
45	D-BLAPL/14426/2026 BLAPL/5233/2026	STATE OF ODISHA BRUNDABAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000290/2026 RAMBHA (KHALLIKOTE) /286 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/15101/2026 BLAPL/5234/2026	IMANYUEL NAIK @ KATHI @KATHIA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /520 /2024 A.D.J.,ANGUL(Anugul ) CT/0000026/2025
47	D-BLAPL/15164/2026 BLAPL/5235/2026	DURGA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	JHARSUGUDA /499 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000001/2026
48	D-BLAPL/15169/2026 BLAPL/5236/2026	SANDIP KUMAR MITRA VS STATE OF ODISHA	SK. ZAFARULLA VS	CUTTACK VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000004/2026
49	D-BLAPL/15137/2026 BLAPL/5237/2026	PRATAP BEHERA VS STATE OF ODISHA	SURENDRA MOHANTY VS	HIRAKUD /210 /2025 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000033/2026
50	D-BLAPL/15239/2026 BLAPL/5238/2026	SANTOSH KHEDKAR VS STATE OF ODISHA	ABAKASH NANDA VS	BRAJARAJNAGAR /95 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000433/2026
51	D-BLAPL/15245/2026 BLAPL/5239/2026	RAJ KUMAR JAISWAL VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /201 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000287/2025
52	D-BLAPL/15035/2026 BLAPL/5240/2026	RAJIV SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BIRMITRAPUR /80 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000092/2020
53	D-BLAPL/15237/2026 BLAPL/5241/2026	ARISHNA PARDHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SARANGADA /189 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000169/2025
54	D-BLAPL/13560/2026 BLAPL/5242/2026	PANDAB CHARAN NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAUNISUNI /162 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000120/2025
55	D-BLAPL/12867/2026 BLAPL/5243/2026	HARIBANDHU CHALAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PAPADAHANDI /32 /2026 SPECIAL JUDGE(POCSO), NABARANGP TR/0000009/2026
56	D-BLAPL/15428/2026 BLAPL/5244/2026	MINA BEGUM VS STATE OF ODISHA	BIDYADHAR PANDA VS	SAMBALPUR SADAR /152 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000049/2026
57	D-BLAPL/13038/2026	INGA MADKAMI	RAJIB LOCHAN PATTNAIK	MALKANGIRI /58 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/5245/2026	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,MALAK
58	D-BLAPL/13117/2026 BLAPL/5246/2026	CHHOTU SAHNI @ CHHOTU KAMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000098/2023 GUNUPUR /56 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada )
59	D-BLAPL/14274/2026 BLAPL/5247/2026	SANJAYA KUMAR BEHERA @ SANJAY BEHERA @ SANJAY KUMAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000016/2026 KANIHA /112 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)
60	D-BLAPL/15261/2026 BLAPL/5248/2026	SUSHANTA BEHERA @ BIJU @ SUSANTA BEHERA VS STATE OF ODISHA	SOMANATH MITRA VS	GR/0000802/2026 SPL.TASK FORCE /2 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
61	D-BLAPL/15264/2026 BLAPL/5249/2026	AKASH KUMAR NAYAK VS STATE OF ODISHA	TUSHAR KUMAR PATTNAYAK VS	TR/0000036/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
62	D-BLAPL/15267/2026 BLAPL/5250/2026	MAJHI @ MANAS RANJAN NATH VS STATE OF ODISHA	RAKESH BEHERA VS	2(A)CC/0000028/2026 KAMAKHYANAGAR /249 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
63	D-BLAPL/14410/2026 BLAPL/5251/2026	ISWAR KANHAR VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	GR/0000440/2026 GOCHHAPADA /176 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
64	D-BLAPL/14760/2026 BLAPL/5252/2026	SURESH KUMAR MANGARAJ @ BAPI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Spl/0000130/2023 KHANDAGIRI P.S. /352 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha )
65	D-BLAPL/15221/2026 BLAPL/5253/2026	SAMRAT RAY @ RAHUL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	CT/0000864/2026 BARGARH /597 /2025 S.D.J.M.,BARGARH(Bargarh )
66	D-BLAPL/14242/2026 BLAPL/5254/2026	JAGANNATH PARICHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CT/0001573/2025 ADVA /168 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj)
67	D-BLAPL/15266/2026 BLAPL/5255/2026	RAKESH DIGHAL @ RAKESH DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000087/2024 BIRIDI PS /311 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga)
68	D-BLAPL/14028/2026 BLAPL/5256/2026	KUNDAN MUKHI VS	HEMANTA KUMAR MOHANTA VS	Spl/0000389/2025 BARIPADA TOWN /40 /2025 J.M.F.C.,BARIPADA(Mayurbhanj)

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69	D-BLAPL/15272/2026 BLAPL/5257/2026	STATE OF ODISHA KULDEEP SHRIVASTAVA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CT/0000065/2025 TARBHA /135 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000044/2026
70	D-BLAPL/15273/2026 BLAPL/5258/2026	DHANRAJ SINGH JAGRUTI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /121 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000035/2026
71	D-BLAPL/13229/2026 BLAPL/5259/2026	MANISH GOND @ MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /245 /2020 A.D.J.PATNAGARH(Balangir) SC/0000028/2021
72	D-BLAPL/15021/2026 BLAPL/5260/2026	KAPILA BHUMIA VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /270 /2025 DISTRICT AND SESSIONS JUDGE,MAL CT/0000002/2026
73	D-CMP/21720/2026 CMP/914/2026	ANSHUMAN DAS VS SK. MAKDUM ALLI	PRASANNA KUMAR RATH (1) VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CMA/0000193/2025
74	D-CMP/23058/2026 CMP/915/2026	BIDYADHAR BARIK VS KOKILA BARIK	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000104/2013
75	D-CMP/23274/2026 CMP/916/2026	PRANATI MOHANTY VS PADMA CHARAN SATAPATHY	DEBASHIS NANDA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001051/2018
76	D-CMP/22464/2026 CMP/917/2026	SURESH CHANDRA DAS VS SUBODH CHANDRA DAS	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,CUTTAC Fao/0000022/2026
77	D-CMP/22613/2026 CMP/918/2026	DINAMANI DASH VS DAMAYANTI UPADHYAYA	DEBASIS TRIPATHY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000591/2022
78	D-CONTC/21483/2026 CONTC/3192/2026	PRAFULLA KUMAR DASH VS USHA PADHEE,IAS, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	RAKESH KUMAR SARANGI VS	// () //
79	D-CONTC/16673/2026 CONTC/3193/2026	DEBENDRA KUMAR BADHAI VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //

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80	D-CONTC/20707/2026 CONTC/3194/2026	MINA NISHA VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR-CUM-DM, CUTTACK	ADV. VS	// 0 //
81	D-CONTC/20995/2026 CONTC/3195/2026	RABINDRA BEHERA VS MAHENDRA KUMAR BEHERA,OAS, TAHASILDAR KHAIRA,BALESORE	ADV VS	// 0 //
82	D-CONTC/21383/2026 CONTC/3196/2026	BANISHREE VIDYA MANDIR, GANJAM VS ABINASH KUMAR, SUB COLLECTOR, BERHAMPUR	ADV. VS	// 0 //
83	D-CONTC/10493/2026 CONTC/3197/2026	AJAYA KUMAR MOHAPATRA VS SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., ODISHA	ADV. VS	// 0 //
84	D-CONTC/14278/2026 CONTC/3198/2026	JUDHISTHIR SAHOO VS SWATI MISHRA, O.A.S(FAG)	ADYASIDHI MISHRA VS	// 0 //
85	D-CONTC/22446/2026 CONTC/3199/2026	BISHNU CHARAN SWAIN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
86	D-CONTC/8054/2026 CONTC/3200/2026	SUDARSAN SAMAL VS MANAS KUMAR TRIPATHY, OAS, TAHASILDAR, DARPAN	ADV. VS	// 0 //
87	D-CONTC/21200/2026 CONTC/3201/2026	JAGANNATH DIXIT VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
88	D-CONTC/22870/2026 CONTC/3202/2026	LAKSHMIDHAR SWAIN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
89	D-CONTC/22882/2026 CONTC/3203/2026	KESHAB CHANDRA ROUT VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
90	D-CONTC/22158/2026 CONTC/3204/2026	GANESH CHANDRA BHUYAN VS ASWATHY S., PRINCIPAL SEC., HEALTH AND FAMILY WELFARE DEPT., KHURDA	ADV. VS	// 0 //
91	D-CONTC/20071/2026	LALIT MOHAN NAYAK	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3205/2026	VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	VS	0 //
92	D-CONTC/20573/2026 CONTC/3206/2026	JOGENDRANATH MOHANTY VS BISWARAJ PANDA, DFO, CITY FOREST DIVISION, BHUBANESWAR,KHURDA	ADV. VS	// 0 //
93	D-CONTC/22740/2026 CONTC/3207/2026	NARENDRANATH SETHI VS DR.N THIRUMALA NAIK, IAS	SIDHARTH SHANKAR PADHY VS	// 0 //
94	D-CONTC/22644/2026 CONTC/3208/2026	DIPALI DEBASMITA DAS VS DURYODHAN KISAN, SUPERINTENDING ENGINEER, KEONJHAR	ADV. VS	// 0 //
95	D-CONTC/17850/2026 CONTC/3209/2026	GAJENDRA PRASAD DAS VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
96	D-CONTC/17852/2026 CONTC/3210/2026	DUMANI MARNDI VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
97	D-CONTC/17854/2026 CONTC/3211/2026	PARAMESWAR PATRA VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
98	D-CONTC/17855/2026 CONTC/3212/2026	GAYATRI PATRA VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
99	D-CONTC/17856/2026 CONTC/3213/2026	CHANDRIKA TANTY VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
100	D-CONTC/17860/2026 CONTC/3214/2026	CHAMPAMANI HANSDAH VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
101	D-CONTC/20937/2026 CONTC/3215/2026	DEBASIS GAUDA VS SACHIDANANDA NAYAK, REG. BERHAMPUR UNIVERSITY	ADV. VS	// 0 //
102	D-CONTC/23353/2026 CONTC/3216/2026	ARUNA KUMAR DASH VS	ADV VS	// 0

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103	D-CONTC/21944/2026 CONTC/3217/2026	J SONAL, IAS, COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR MINATI HOTA VS SUBHAPRAKASH KANUNGO, ADDL. TAHASILDAR ,BHUBANESWAR	AJIT KUMAR PANDA VS	// // ()
104	D-CONTC/24195/2026 CONTC/3218/2026	M/S. SAHEJ VENTURES PVT. LTD. VS JAYANT KUMAR JAYASINGH, OAS, TAHASILDAR ,BHUBANESWAR	ADV VS	// // ()
105	D-CONTC/22054/2026 CONTC/3219/2026	DAYANIDHI KAR VS GIRISH S.N., I.A.S.	ADV. VS	// // ()
106	D-CONTC/23453/2026 CONTC/3220/2026	PRABHAKAR BISWAL VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// // ()
107	D-CONTC/23982/2026 CONTC/3221/2026	PARIKSHIT BARIK VS SRIDHAR NAYAK, ENGINEER IN CHIEF, RURAL WORKS DIVISION, BHUBANESWAR	ADV VS	// // ()
108	D-CONTC/22060/2026 CONTC/3222/2026	TAPASWINI NAIK VS GIRISH S.N., I.A.S.	SIBA PRASAD SWAIN VS	// // ()
109	D-CONTC/20526/2026 CONTC/3223/2026	BHARAT CHANDRA JENA VS J SONAL, COLLECTOR ,JAGATSINGHPUR	ADV VS	// // ()
110	D-CONTC/20528/2026 CONTC/3224/2026	SANJAYA KUMAR PRADHAN VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR	ADV VS	// // ()
111	D-CONTC/22292/2026 CONTC/3225/2026	PABITRA KUMAR DAS VS BISWARAJ PANDA, DFO, BHUBANESWAR	ADV. VS	// // ()
112	D-CONTC/20993/2026 CONTC/3226/2026	SATYABAN DHAL VS BASANTA KUMAR NAYAK, DISTRICT EDUCATION OFFICER, BALASORE	RUDRA M BISHWAL VS	// // ()
113	D-CONTC/22301/2026 CONTC/3227/2026	RAGHUNATH JENA VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// // ()

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114	D-CONTC/24069/2026 CONTC/3228/2026	BIBHUPRADA MISHRA VS USHA PADHEE, PRINCIPAL SEC. TO GOVT CUM COMM, H AND U.D. DEPT., BHUBANESWAR	SUSHANTA KUMAR PRADHAN VS ADV.	// () //
115	D-CONTC/22289/2026 CONTC/3229/2026	BHARAT KUMAR DAS VS BISWARAJ PANDA, DFO, BBSR	ADV. VS	// () //
116	D-CRLA/12323/2026 CRLA/458/2026	SAMBHU DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /271 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000051/2025
117	D-CRLA/13649/2026 CRLA/459/2026	ANUP KUMAR DAS VS STATE OF ODISHA(VIG.)	PRAFULLA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /45 /2002 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000054/2016
118	D-CRLA/12972/2026 CRLA/460/2026	BIKASH PAHADIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LEPHRIPADA /38 /2013 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000347/2013
119	D-CRLA/12855/2026 CRLA/461/2026	TUKUNA@DEEPAK NAYAK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /141 /2026 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000039/2026
120	D-CRLA/8949/2026 CRLA/462/2026	DEBASIS BEHERA VS STATE OF ODISHA(VIG.)	BIGYAN KUMAR SHARMA, (SR. ADV.) VS	//0 AUTHORISED OFFICER, SPL. COURT, B CC/0000002/2011
121	D-CRLA/14885/2026 CRLA/463/2026	JAYKRUSHNA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /66 /2021 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000035/2021
122	D-CRLMC/15078/2026 CRLMC/1732/2026	DASARATHI DASH VS STATE OF ODISHA	PRAFULLA KUMAR NAYAK VS	MAHILA P.S.(BBSR) /222 /2012 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001499/2012
123	D-CRLMC/10299/2026 CRLMC/1733/2026	AJAY KUMAR PAIKARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	JATNI P.S. /219 /2017 J.M.F.C.,JATNI(Khordha ) GR/0000591/2017
124	D-CRLMC/15170/2026 CRLMC/1734/2026	CHAKRADHAR DAS VS STATE OF ODISHA(VIG.)	SIDHARTH PARIDA VS	BHUBANESWAR VIGILANCE /30 /2010 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000042/2013
125	D-CRLMC/11894/2026	BANI DAS	SANGRAM DALUA	KHANDAGIRI P.S. /235 /2025

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	CRLMC/1735/2026	VS STATE OF ODISHA	VS	J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000580/2025
126	D-CRLMC/15189/2026 CRLMC/1736/2026	PRIYADARSHINI NAYAK @ PRIYADARSANI NAYAK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	KABISURYANAGAR /203 /2022 J.M.F.C.,KABISURYANAGAR(Ganjam) ICC/0000020/2022
127	D-CRLMC/13964/2026 CRLMC/1737/2026	PRASHANNA BHOI @ PRASANNA BHOI VS STATE OF ODISHA	MAHES DAS VS	//0 A.D.J.,BALLIGUDA(Kandhamal) CRMC/0000029/2025
128	D-CRLMC/14483/2026 CRLMC/1738/2026	SHARAT KUMAR SAHU VS STATE OF ODISHA	HARIPAD MOHANTY VS	CHANDRASEKHARPUR /487 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001338/2025
129	D-CRLMC/13074/2026 CRLMC/1739/2026	ABINASH SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KHANDAPARA /383 /2025 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000377/2025
130	D-CRLMC/14348/2026 CRLMC/1740/2026	KAILASH NAYAK VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	ALAKUNDA /90 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0001612/2025
131	D-CRLMC/14011/2026 CRLMC/1741/2026	SATISH KUMAR DUBEY VS THE DISTRICT MAGISTRATE, KEONJHAR	ARUN KUMAR PATRA VS	//0 COLLECTOR CUM DISTRICT MAGISTR. MIS.CASE/0000008/2025
132	D-CRLMC/14712/2026 CRLMC/1742/2026	PRIYADARSAN ROUT VS MURALIDHAR ROUT	PRABIR KUMAR RAY VS	// J.M.F.C.,JAJPUR(Jajapur ) ICC/0000221/2022
133	D-CRLMC/12322/2026 CRLMC/1743/2026	TREPEKA @ KANDATAMARA LACHHA @ LACHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /15 /2009 J.M.F.C.,LAXMIPUR(Koraput) GR/0000133/2009
134	D-CRLMC/14766/2026 CRLMC/1744/2026	CHINTU DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	HINJILI /390 /2025 A.D.J.,ASKA(Ganjam) ST/0000067/2026
135	D-CRLMC/15219/2026 CRLMC/1745/2026	PREMANANDA JATI @ PREMA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BERHAMPUR TOWN /114 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000044/2026
136	D-CRLMC/13938/2026 CRLMC/1746/2026	GANGADHAR SAHOO VS	DEBASIS TRIPATHY VS	// J.M.F.C.,JAJPUR ROAD(Jajapur )

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137	D-CRLMC/15430/2026 CRLMC/1747/2026	PADMINI NATH JAGANNATH PATRA @ BULU VS STATE OF ODISHA	HEMANTA KUAMR MOHANTA VS	CRREV/0000367/2024 BARIPADA SADAR /33 /2007 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000464/2007
138	D-CRLMC/13620/2026 CRLMC/1748/2026	RATNAKAR SETHY VS STATE OF ODISHA(VIG.)	CHIRANJEEV BIDYABHUSHAN VS	CUTTACK VIGILANCE /9 /2022 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000004/2022
139	D-CRLMC/14549/2026 CRLMC/1749/2026	AJAYA KEJRIWAL @ AJAY KUMAR KEJRIWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOLANGIR TOWN /201 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000570/2020
140	D-CRLMC/14372/2026 CRLMC/1750/2026	GANGADHAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA (BERHAMPUR) /142 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003459/2025
141	D-CRLMC/14778/2026 CRLMC/1751/2026	RAJESH KUMAR BEHERA@ BITU BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) ICC/0000021/2022
142	D-CRLMC/14035/2026 CRLMC/1752/2026	PAPU YADAV VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	PLANTSITE /60 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000090/2021
143	D-CRLMC/14409/2026 CRLMC/1753/2026	NALU SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000068/2018
144	D-CRLMP/12338/2026 CRLMP/688/2026	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PATTAMUNDAI MODEL /102 /2026 ( //
145	D-CRLREV/14412/2026 CRLREV/390/2026	B.GANGAMA VS SANKAR PATRO	SAUBHAGYA KETAN NAYAK VS	// DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000083/2024
146	D-FAO/21842/2026 FAO/648/2026	PRASANNA KUMAR DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000146/2016
147	D-FAO/18470/2026 FAO/649/2026	D.M., NATIONAL INSURANCE CO. LTD., SUNDARGARH VS SROTI LAKRA	PRAMOD KUMAR TRIPATHY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000001/2023

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148	D-MACA/23314/2026 MACA/495/2026	THE MANAGER(T.P. CELL) M/S. NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS SACHIDANANDA MUDULI	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000863/2019
149	D-MACA/23252/2026 MACA/496/2026	SOMANATH SAMANTARAY VS SAROJINI SAHU	DEBASISH PATNAIK VS	// IV MACT,PURI(Puri) Mac/0000302/2011
150	D-MACA/21981/2026 MACA/497/2026	LEGAL MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS LISA MISHRA	W.D.AM ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000035/2023
151	D-MACA/20640/2026 MACA/498/2026	THE MANAGER (LEGAL) TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS SANJAYA MUDULI	SIBANANDA NAYAK VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000189/2017
152	D-MACA/21135/2026 MACA/499/2026	ORIENTAL INSURANCE CO.LTD,ANGUL VS MINATI SAMAL	RIMJHIMBALA PATI VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000017/2017
153	D-RPFAM/21575/2026 RPFAM/148/2026	SIBANANDA SAHU VS BANITA SAHU	ASHOK KUMAR BEHERA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000039/2024
154	D-RPFAM/21265/2026 RPFAM/149/2026	SATYARANJAN ROUT VS SOUMASHREE NAYAK	JAYANTA KUMAR MAJHI VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000061/2025
155	D-RSA/22209/2026 RSA/265/2026	BIDYADHAR MOHANTY VS SHIBANI SUBUDHI	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE ,PHULBA RFA/0000003/2025
156	D-RSA/21516/2026 RSA/266/2026	RAJKISHORE TRIPATHY VS BIDYADHAR MALLIK	AJIT KUMAR TRIPATHY VS	// A.D.J.,CHANDIKHOLE(Jajapur ) RFA/0000077/2023
157	D-RSA/16068/2026 RSA/267/2026	SABITRI TATI VS RAMAICHARAN DASH	GOKULANANDA SAHU VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000031/2025
158	D-RVWPET/43370/2025 RVWPET/136/2026	YAKUB ALI SHA VS UNION OF INDIA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// ( //
159	D-TRP(C)/22494/2026	PREETI BAI	AMIT PRASAD BOSE	//

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	TRP(C)/158/2026	VS SUBHAM NAYAK	VS	CIVIL JUDGE (SD),TALCHER(Anugul ) Mat/0000013/2023
160	D-TRP(C)/22449/2026 TRP(C)/159/2026	RASMITA RANA VS MANOJ RANA	AMIYA RANJAN SWAIN VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur) CP/0000123/2026
161	D-TRPCRL/14733/2026 TRPCRL/47/2026	JYOTSNARANI BEHERA VS MANOJ KUMAR TARAI	PABITRA KUMAR BEHERA VS	RAGHUNATHPALI /229 /2022 J.M.F.C.,ROURKELA(Sundargarh) GR/0001480/2022
162	D-WA/21215/2026 WA/786/2026	STATE OF ODISHA VS JITENDRA KUMAR BARIK	AISHWARYA DASH,A.S.C VS	// 0 //
163	D-WA/21216/2026 WA/787/2026	STATE OF ODISHA VS GOURI SENAPATI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
164	D-WA/22925/2026 WA/788/2026	JAGABANDU DASH VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
165	D-WA/21207/2026 WA/789/2026	STATE OF ODISHA VS HIMANSU MANDAL	AISHWARYA DASH, A.S.C. VS	// 0 //
166	D-WP(C)/21850/2026 WP(C)/16643/2026	JAYANTI DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
167	D-WP(C)/20899/2026 WP(C)/16644/2026	ARPANA RAMANI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
168	D-WP(C)/22218/2026 WP(C)/16645/2026	BAIKUNTHANATH BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
169	D-WP(C)/19028/2026 WP(C)/16646/2026	M/S VIJAI ELECTRICALS LTD., HYDERABAD VS STATE OF ODISHA	NILAMADHABA ROUT VS	// 0 //
170	D-WP(C)/23689/2026 WP(C)/16647/2026	SAHADEV RANA VS	RANJAN KUMAR NAYAK VS	// 0

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171	D-WP(C)/21672/2026 WP(C)/16648/2026	STATE OF ODISHA HEMALATA MAHANTA VS	HIMANSU SAHU VS	// // ()
172	D-WP(C)/22249/2026 WP(C)/16649/2026	STATE OF ODISHA RAJESH KUMAR JENA VS	MD. GOLAM MADANI VS	// // ()
173	D-WP(C)/22586/2026 WP(C)/16650/2026	STATE OF ODISHA DR. SANTOSH KUMAR MOHAPATRA VS	NIHAL RATH VS	// // ()
174	D-WP(C)/22590/2026 WP(C)/16651/2026	STATE OF ODISHA DR. JARIMUN NESA VS	NIHAL RATH VS	// // ()
175	D-WP(C)/24236/2026 WP(C)/16652/2026	STATE OF ODISHA KRUSHNA CHANDRA SETHI VS	TRILOCHAN NANDA VS	// // ()
176	D-WP(C)/19590/2026 WP(C)/16653/2026	STATE OF ODISHA SULOCHANA NAIK VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()
177	D-WP(C)/23799/2026 WP(C)/16654/2026	STATE OF ODISHA NEPAL CHARAN SHA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
178	D-WP(C)/22287/2026 WP(C)/16655/2026	STATE OF ODISHA AYASKANT BEHERA VS	UMESH CHANDRA MOHANTY VS	// // ()
179	D-WP(C)/20539/2026 WP(C)/16656/2026	STATE OF ODISHA ABANTI DAS VS	SIDHARTH SANKAR MOHAPATRA VS	// // ()
180	D-WP(C)/22298/2026 WP(C)/16657/2026	STATE OF ODISHA SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()
181	D-WP(C)/20866/2026 WP(C)/16658/2026	ODISHA INFORMATION COMMISSION, BHUBANESWAR DAMBARU BHATARA VS	SANGRAM KESHARI ROUT VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/22323/2026 WP(C)/16659/2026	JAGABANDHU PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
183	D-WP(C)/15398/2026 WP(C)/16660/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
184	D-WP(C)/24228/2026 WP(C)/16661/2026	DHANESWAR SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
185	D-WP(C)/22422/2026 WP(C)/16662/2026	M/S SITANSU SEKHAR PANIGRAHI, BARGARH VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
186	D-WP(C)/24207/2026 WP(C)/16663/2026	BARUN KUMAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
187	D-WP(C)/22430/2026 WP(C)/16664/2026	PRAMOD KUMAR NAYAK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BHUBANESWAR	ACHYUTANANDA PATTANAİK VS	// 0 //
188	D-WP(C)/22431/2026 WP(C)/16665/2026	SARMISTHA JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
189	D-WP(C)/22217/2026 WP(C)/16666/2026	JAGANNATH DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
190	D-WP(C)/22585/2026 WP(C)/16667/2026	DR.TARAPADA NAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
191	D-WP(C)/21211/2026 WP(C)/16668/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
192	D-WP(C)/23843/2026 WP(C)/16669/2026	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI VS MANORANJAN NAIK	LALATENDU JENA VS	// 0 //
193	D-WP(C)/20125/2026	SUJATA KUMARI PANI	SANTOSH KUMAR MAHANTY	//

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	WP(C)/16670/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/21481/2026 WP(C)/16671/2026	PRAFULLA KUMAR WADERA VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
195	D-WP(C)/21818/2026 WP(C)/16672/2026	PRASAN BOITAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
196	D-WP(C)/22593/2026 WP(C)/16673/2026	DR. PRATAP CHANDRA MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
197	D-WP(C)/22594/2026 WP(C)/16674/2026	DR.SWAPNA KUMARI PATTNAYAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
198	D-WP(C)/22596/2026 WP(C)/16675/2026	DR. NARAYAN PRASAD ACHARYA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
199	D-WP(C)/23602/2026 WP(C)/16676/2026	CHANDRA SEKHAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
200	D-WP(C)/21780/2026 WP(C)/16677/2026	M/S.SMV BEVERAGES PRIVATE LTD, NAGPUR VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
201	D-WP(C)/22655/2026 WP(C)/16678/2026	RATNAKAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
202	D-WP(C)/22826/2026 WP(C)/16679/2026	MUKESH KAUDI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
203	D-WP(C)/23609/2026 WP(C)/16680/2026	SAGAR RANJAN LENKA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
204	D-WP(C)/21877/2026 WP(C)/16681/2026	DASARATHA MOHAPATRA VS	SURENDRA KUMAR SAHOO VS	// 0

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205	D-WP(C)/22670/2026 WP(C)/16682/2026	STATE OF ODISHA TRILOCHAN DANDASENA VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// // 0 //
206	D-WP(C)/22080/2026 WP(C)/16683/2026	PRATAP SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
207	D-WP(C)/23611/2026 WP(C)/16684/2026	SAGAR RANJAN LENKA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
208	D-WP(C)/22965/2026 WP(C)/16685/2026	DEBAJYOTI SETHI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
209	D-WP(C)/23981/2026 WP(C)/16686/2026	PRAMITA BHATRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
210	D-WP(C)/23260/2026 WP(C)/16687/2026	SISIRA KUMAR MISHRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
211	D-WP(C)/23017/2026 WP(C)/16688/2026	SANKARSAN PANDA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
212	D-WP(C)/21298/2026 WP(C)/16689/2026	INDIRA DUTT VS CHAIRMAN, ODISHA STATE BAR COUNCIL, CUTTACK	SABYASACHI MOHAPATRA VS	// 0 //
213	D-WP(C)/24014/2026 WP(C)/16690/2026	KALYANI PADHAN VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
214	D-WP(C)/21357/2026 WP(C)/16691/2026	RAMESH CHANDRA SETHY VS GITANJALI SETHI	BISHNU PRASAD PRADHAN VS	// 0 //
215	D-WP(C)/23024/2026 WP(C)/16692/2026	PANDAV DELKI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //

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216	D-WP(C)/23304/2026 WP(C)/16693/2026	MAYADHAR DHARUA VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
217	D-WP(C)/22957/2026 WP(C)/16694/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
218	D-WP(C)/22960/2026 WP(C)/16695/2026	KHAGENDRA ROUT VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
219	D-WP(C)/22964/2026 WP(C)/16696/2026	SANTANU KUMAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
220	D-WP(C)/22687/2026 WP(C)/16697/2026	NARAYAN THATOI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
221	D-WP(C)/21478/2026 WP(C)/16698/2026	KRUSHNA CHANDRA PATRA @ PATRO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
222	D-WP(C)/22962/2026 WP(C)/16699/2026	ASWINI KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
223	D-WP(C)/23030/2026 WP(C)/16700/2026	ABDUL NIZAMUDDIN KHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
224	D-WP(C)/18208/2026 WP(C)/16701/2026	HEMANTA KUMAR NANDA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
225	D-WP(C)/22853/2026 WP(C)/16702/2026	GOURANG CHARAN MAHAPATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/22155/2026 WP(C)/16703/2026	SHASHI BHUSAN PRAHARAJ VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
227	D-WP(C)/22872/2026	SEBATI NAYAK	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/16704/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18234/2026	UNION OF INDIA	MILLON KUMAR	//
	WP(C)/16705/2026	VS KAPILESWAR SINGH	VS	0 //
229	D-WP(C)/22897/2026	SRINIBASH MOHANTY	NALINI KANTA DASH	//
	WP(C)/16706/2026	VS AUTHORIZED OFFICER, AXIS BANK LTD., BHUBANESWAR	VS	0 //
230	D-WP(C)/21529/2026	MANAGOBINDA TRIPATHY	DR.PURUSOTTAM CHULI	//
	WP(C)/16707/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/24051/2026	SUBHASHREE SUBHASHMITA PRADHAN	ASISH MISHRA	//
	WP(C)/16708/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/22195/2026	SUKANTI DIGAL	SHASHI BHUSAN JENA	//
	WP(C)/16709/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/23124/2026	PRAFULLA KUMAR JENA	DR. BINODA KUMAR MISHRA	//
	WP(C)/16710/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/21667/2026	BHABANI SHANKAR PRADHAN	MITU KUMAR BISWAL	//
	WP(C)/16711/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/23812/2026	SOUMIT PANDA	VIVEKANANDA JENA	//
	WP(C)/16712/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/22272/2026	BIBHUDATTA BEHERA	UMESH CHANDRA MOHANTY	//
	WP(C)/16713/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/22966/2026	GHANASHYAM SINGH	RAJIB LOCHAN PATTNAIK	//
	WP(C)/16714/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/23016/2026	ANUKUL JENA	SAPAN KUMAR PAL	//
	WP(C)/16715/2026	VS	VS	0

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239	D-WP(C)/23005/2026 WP(C)/16716/2026	STATE OF ODISHA ASANTI RAHUL VS	SAPAN KUMAR PAL VS	// // 0
240	D-WP(C)/23463/2026 WP(C)/16717/2026	STATE OF ODISHA SATYANARAYAN PANDA VS	BAIDHAR SAHOO VS	// // 0
241	D-WP(C)/22944/2026 WP(C)/16718/2026	REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR BHAGIRATHI NAYAK VS	PRAVASH CHANDRA JENA VS	// // 0
242	D-WP(C)/22949/2026 WP(C)/16719/2026	STATE OF ODISHA SASMITA PADHY VS	SUDHIR KUMAR MALLICK VS	// // 0
243	D-WP(C)/23029/2026 WP(C)/16720/2026	STATE OF ODISHA CHITTARANJAN ROUT VS	SAPAN KUMAR PAL VS	// // 0
244	D-WP(C)/22920/2026 WP(C)/16721/2026	STATE OF ODISHA SWARNALATA SINGH VS	SRIKANTA MAHUNTA VS	// // 0
245	D-WP(C)/23909/2026 WP(C)/16722/2026	STATE OF ODISHA S.ESWARA RAO VS	SITARAM SATAPATHY VS	// // 0
246	D-WP(C)/23604/2026 WP(C)/16723/2026	UNION OF INDIA SEKH SADU VS	PRASANNA KUMAR PANDA VS	// // 0
247	D-WP(C)/22921/2026 WP(C)/16724/2026	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRATIK NAYAK VS	// // 0
248	D-WP(C)/23895/2026 WP(C)/16725/2026	UNION OF INDIA EXECUTIVE ENGINEER (ELECTRICAL), TPWODL, SONEPUR VS	PRASANTA KUMAR TRIPATHY VS	// // 0
249	D-WP(C)/23574/2026 WP(C)/16726/2026	SABITA MEHER DR.SWARNA LATA MISHRA VS	SUBHADUTTA ROURTRAY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/23963/2026 WP(C)/16727/2026	MUKESH ROUT VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
251	D-WP(C)/23440/2026 WP(C)/16728/2026	PRANAYA KUMAR JENA VS STATE OF ODISHA	PRIYATOSH PARIDA VS	// 0 //
252	D-WP(C)/23880/2026 WP(C)/16729/2026	MADAN MOHAN BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
253	D-WP(C)/23975/2026 WP(C)/16730/2026	M/S JBS ENTERPRISES, KHORDHA VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
254	D-WP(C)/24011/2026 WP(C)/16731/2026	BISWANATH SHARMA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
255	D-WP(C)/23800/2026 WP(C)/16732/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
256	D-WP(C)/7705/2026 WP(C)/16733/2026	DR. PRAFULLA MAJHEE VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
257	D-WP(C)/23916/2026 WP(C)/16734/2026	BABULI BARAL VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
258	D-WP(C)/22443/2026 WP(C)/16735/2026	KUMARI SAHU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
259	D-WP(C)/23008/2026 WP(C)/16736/2026	JYOTIPRAKASH MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
260	D-WP(C)/22505/2026 WP(C)/16737/2026	DODLA SHIV GANESH VS ORISSA STATE HOUSING BOARD, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/22963/2026	HPARAPRIYA PADHIARY	SAPAN KUMAR PAL	//

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	WP(C)/16738/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/22531/2026 WP(C)/16739/2026	RATAN MAJHI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
263	D-WP(C)/23454/2026 WP(C)/16740/2026	NAGENDRA KUMAR PRADHAN VS THE COLLECTOR , ANGUL	RAKESH BEHERA VS	// 0 //
264	D-WP(C)/22591/2026 WP(C)/16741/2026	DR.SANTWANA PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
265	D-WP(C)/22050/2026 WP(C)/16742/2026	SWAPNESA SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
266	D-WP(C)/23590/2026 WP(C)/16743/2026	AMARENDRA MOHANTY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
267	D-WP(C)/22829/2026 WP(C)/16744/2026	JYOTSNAMAYEE PALAI VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
268	D-WP(C)/23600/2026 WP(C)/16745/2026	BIJAYA KETAN DASH VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
269	D-WP(C)/23554/2026 WP(C)/16746/2026	MANORANJAN NAYAK VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
270	D-WP(C)/6157/2026 WP(C)/16747/2026	RAJKISHORE SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
271	D-WP(C)/21248/2026 WP(C)/16748/2026	DHARANIDHAR SAHOO VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
272	D-WP(C)/24245/2026 WP(C)/16749/2026	JITENDRA PRADHAN VS	RASHMI RANJAN SATAPATHY VS	// 0

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273	D-WP(C)/23560/2026 WP(C)/16750/2026	STATE OF ODISHA HEMLAL DEEP VS	SAMEER KUMAR DAS VS	// // ()
274	D-WP(C)/24391/2026 WP(C)/16751/2026	STATE OF ODISHA HARISH CHANDRA DASH VS	M.B.SMRUTIRANJAN VS	// // ()
275	D-WP(C)/24341/2026 WP(C)/16752/2026	STATE OF ODISHA SARBESWAR DAS VS	MD. GOLAM MADANI VS	// // ()
276	D-WP(C)/50372/2025 WP(C)/16753/2026	STATE OF ODISHA CHANDANA SWAIN VS	BHAGABAN BEHERA VS	// // ()
277	D-WP(C)/24058/2026 WP(C)/16754/2026	STATE OF ODISHA RAJ SEKHAR JENA VS	DILIP KUMAR MISRA VS	// // ()
278	D-WP(C)/21967/2026 WP(C)/16755/2026	STATE OF ODISHA SUSANTA KUMAR LENKA VS	SANGRAM KESHARI BURMA VS	// // ()
279	D-ABLAPL/14196/2026 ABLAPL/5881/2026	JOINT COMMISSIONER, STATE TAX(APPEAL), ROURKELA BIKRAM ROUT VS	BISWAJIT NAYAK VS	// // ()
280	D-ABLAPL/15047/2026 ABLAPL/5882/2026	STATE OF ODISHA ADITYA NAYAK @ BULU NAYAK VS	ABHAS MOHANTY VS	// // ()
281	D-ABLAPL/15081/2026 ABLAPL/5883/2026	STATE OF ODISHA SANTOSH KUMAR BARIK VS	SUSHREE SANGITA PASAYAT VS	// // ()
282	D-ABLAPL/11742/2026 ABLAPL/5884/2026	STATE OF ODISHA SUDHAKARA MOHAPATRA VS	CHINMAYA MOHANTY VS	// // ()
283	D-ABLAPL/15145/2026 ABLAPL/5885/2026	STATE OF ODISHA ANANDA SETHI VS	AKSHAYA KUMAR SUBUDHI VS	// // ()
		STATE OF ODISHA		//

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284	D-ABLAPL/12396/2026 ABLAPL/5886/2026	GANESH @ DIPTIRANJAN NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /247 /2026 () //
285	D-ABLAPL/15147/2026 ABLAPL/5887/2026	BINOD SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /132 /2026 () //
286	D-ABLAPL/15153/2026 ABLAPL/5888/2026	SK. RAJ @ SEKH SAHABAZ VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /231 /2025 () //
287	D-ABLAPL/12467/2026 ABLAPL/5889/2026	MEENA BALABANTRAY VS STATE OF ODISHA	RAJ KUMAR ROUT VS	BASELI SAHI PS /137 /2026 () //
288	D-ABLAPL/15182/2026 ABLAPL/5890/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NIALI /91 /2026 () //
289	D-ABLAPL/14099/2026 ABLAPL/5891/2026	AKSHYA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /68 /2026 () //
290	D-ABLAPL/15183/2026 ABLAPL/5892/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SALIPUR /349 /2025 () //
291	D-ABLAPL/15119/2026 ABLAPL/5893/2026	GOBINDA PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /75 /2026 () //
292	D-ABLAPL/14747/2026 ABLAPL/5894/2026	AJAYA KUMAR ROUT VS STATE OF ODISHA(VIG.)	SAPAN KUMAR LENKA VS	CUTTACK VIGILANCE /3 /2026 () //
293	D-ABLAPL/15120/2026 ABLAPL/5895/2026	GANGA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /56 /2026 () //
294	D-ABLAPL/15186/2026 ABLAPL/5896/2026	MAHENDRA MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /73 /2026 () //
295	D-ABLAPL/14380/2026	RAKESH PARASETH	TAPAN KUMAR JENA SAMANTA	TUMUDIBANDHA /52 /2026

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	ABLAPL/5897/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/15128/2026 ABLAPL/5898/2026	ANADI SETHI @ PINTU SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BALIANTA P.S. /134 /2026 () //
297	D-ABLAPL/14294/2026 ABLAPL/5899/2026	SANJAYA JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	TIHIDI /171 /2026 () //
298	D-ABLAPL/15069/2026 ABLAPL/5900/2026	GANESWAR BARIK VS STATE OF ODISHA	BALARAM NAYAK VS	PAHALA /191 /2026 () //
299	D-ABLAPL/12395/2026 ABLAPL/5901/2026	ARKHITA PURUSOTAM @ ARAKHITA PURUSHOTTAM VS STATE OF ODISHA	T. NARAYANA MURTY VS	BISSAMCUTTACK /53 /2026 () //
300	D-ABLAPL/15070/2026 ABLAPL/5902/2026	DEEPAK KUMAR BARIK VS STATE OF ODISHA	BALARAM NAYAK VS	PAHALA /191 /2026 () //
301	D-ABLAPL/15099/2026 ABLAPL/5903/2026	SATYA RANJAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
302	D-ABLAPL/15103/2026 ABLAPL/5904/2026	NAKULA CHARAN ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
303	D-ABLAPL/14406/2026 ABLAPL/5905/2026	GOURANGA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /190 /2026 () //
304	D-ABLAPL/15105/2026 ABLAPL/5906/2026	SANJULATA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /254 /2026 () //
305	D-ABLAPL/14445/2026 ABLAPL/5907/2026	GOPI BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CHANDANPUR /110 /2026 () //
306	D-ABLAPL/14905/2026 ABLAPL/5908/2026	SUBRAT KUMAR PANDA @ SUBRATA PANDA VS	AMITAV TRIPATHY VS	FATEGARH /18 /2019 ()

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307	D-ABLAPL/14516/2026 ABLAPL/5909/2026	STATE OF ODISHA BHARATI NAYAK VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	// EOW,BHUBANESWAR /8 /2026 ()
308	D-ABLAPL/14978/2026 ABLAPL/5910/2026	HABIBUL REHAMAN KHAN @ BACHU KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BHOGRAI /130 /2026 ()
309	D-ABLAPL/15136/2026 ABLAPL/5911/2026	SAROJ KUMAR MAHAPATRA VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// BHATILI /72 /2026 ()
310	D-ABLAPL/14655/2026 ABLAPL/5912/2026	PANDABA MUKHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// SAMBALPUR TOWN /14 /2026 ()
311	D-ABLAPL/13056/2026 ABLAPL/5913/2026	AKHAYA PATRA @ AKSHYA KUMAR PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// KABISURYANAGAR /229 /2026 ()
312	D-ABLAPL/14764/2026 ABLAPL/5914/2026	AKASHA KUMAR JENA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// GOPALPRASAD /135 /2026 ()
313	D-ABLAPL/14935/2026 ABLAPL/5915/2026	JITA @ RITA BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	// BANKI /108 /2025 ()
314	D-ABLAPL/14688/2026 ABLAPL/5916/2026	BANTI DAS @ DIPU VS STATE OF ODISHA	SK. ZAFARULLA VS	// BALASORE SADAR /246 /2026 ()
315	D-ABLAPL/14984/2026 ABLAPL/5917/2026	SUSANTA MAHUNTA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BHANJANAGAR /102 /2026 ()
316	D-ABLAPL/14818/2026 ABLAPL/5918/2026	VISHNU PRASAD PATRA @ BISHNU PATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// SUKINDA /92 /2026 ()
317	D-ABLAPL/15013/2026 ABLAPL/5919/2026	SUSANTA KU JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// PIPLI /257 /2026 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/15058/2026 ABLAPL/5920/2026	SAJAT KHAN @ SAJAN KHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /207 /2024 () //
319	D-ABLAPL/15057/2026 ABLAPL/5921/2026	SAJAT KHAN @ SAJAN KHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /204 /2024 () //
320	D-ABLAPL/12539/2026 ABLAPL/5922/2026	KRUSHNA MACHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /30 /2026 () //
321	D-ABLAPL/15087/2026 ABLAPL/5923/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
322	D-ABLAPL/15089/2026 ABLAPL/5924/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
323	D-ABLAPL/14449/2026 ABLAPL/5925/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SINGLA /160 /2026 () //
324	D-ABLAPL/14471/2026 ABLAPL/5926/2026	RONIT KUMAR PARIDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ATHGARH /155 /2026 () //
325	D-ABLAPL/14448/2026 ABLAPL/5927/2026	BIMAL KUNDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	RASGOBINDPUR /205 /2026 () //
326	D-ABLAPL/13042/2026 ABLAPL/5928/2026	KAMALA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /23 /2022 () //
327	D-ABLAPL/15111/2026 ABLAPL/5929/2026	PRADIPTA KUMAR TRIPATHY VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	MADHUPATNA /246 /2025 () //
328	D-ABLAPL/15113/2026 ABLAPL/5930/2026	CHITARANJAN PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	RANPUR /137 /2026 () //
329	D-ABLAPL/14463/2026	HUSBAND OF THE VICTIM/ INFORMANT	SATYABRATA SENAPATI	BALASORE TOWN /162 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5931/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/14479/2026 ABLAPL/5932/2026	SABITA DHAR VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BHANJPUR /126 /2026 () //
331	D-ABLAPL/14684/2026 ABLAPL/5933/2026	SUNARAM MUNDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARIPADA SADAR /86 /2026 () //
332	D-ABLAPL/15285/2026 ABLAPL/5934/2026	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	NAIKANI-DIHI /131 /2026 () //
333	D-ABLAPL/14931/2026 ABLAPL/5935/2026	SATYAJIT PRUSTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /124 /2026 () //
334	D-ABLAPL/15163/2026 ABLAPL/5936/2026	RANJAN BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /100 /2026 () //
335	D-ABLAPL/15197/2026 ABLAPL/5937/2026	SAGAR BEHERA @ KATHI VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHGARH /194 /2026 () //
336	D-ABLAPL/15010/2026 ABLAPL/5938/2026	BINOD KHANDA @ BINOD CHANDRA KHAND VS STATE OF ODISHA	DEBASIS SAHOO VS	ANANDAPUR /93 /2026 () //
337	D-ABLAPL/15061/2026 ABLAPL/5939/2026	LAXMAN JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /57 /2023 () //
338	D-ABLAPL/15199/2026 ABLAPL/5940/2026	NIMAIN MOHARANA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BALIKUDA /184 /2026 () //
339	D-ABLAPL/15236/2026 ABLAPL/5941/2026	RAJA @ RAJ KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /257 /2025 () //
340	D-ABLAPL/15240/2026 ABLAPL/5942/2026	SUSANTA KUMAR SATAPATHY VS	GOPAL KRISHNA NAYAK VS	CUTTACK VIGILANCE /11 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/15250/2026 ABLAPL/5943/2026	STATE OF ODISHA(VIG.) MAHENDRA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MANAMUNDA /190 /2024 ()
342	D-ABLAPL/14937/2026 ABLAPL/5944/2026	MD. NASHRUL HODA @ HASIM KHAN @ NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JODAPADAR /19 /2020 ()
343	D-ABLAPL/14941/2026 ABLAPL/5945/2026	CHANDRA SHEKHAR PRUSTY @ BIBHUTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHANDAPARA /253 /2025 ()
344	D-ABLAPL/15252/2026 ABLAPL/5946/2026	DANDAPANI BALIARSINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// BELAGARH /112 /2025 ()
345	D-ABLAPL/15033/2026 ABLAPL/5947/2026	ATUL JUADI VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// RAMPUR (SONEPUR) /44 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000006/2026
346	D-ABLAPL/15076/2026 ABLAPL/5948/2026	DAKTAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// PARJANG /425 /2025 ()
347	D-ABLAPL/15299/2026 ABLAPL/5949/2026	BHABESWAR CHANDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// CHANDIPUR /14 /2021 ()
348	D-ABLAPL/15304/2026 ABLAPL/5950/2026	AKASH KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// CDA-II /63 /2026 ()
349	D-ABLAPL/15114/2026 ABLAPL/5951/2026	BAYA @ SARAT BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /521 /2022 ()
350	D-ABLAPL/15116/2026 ABLAPL/5952/2026	SURAJ KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// BADABAZAR /297 /2026 ()
351	D-ABLAPL/15338/2026 ABLAPL/5953/2026	BUBU @ SOUMYA RANJAN PARIDA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// RAJNAGAR /395 /2024 ()